



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1045/2021

This the 29th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Ms. Yamini, (Group - c)
D/o. Sh. Vijay Sagar,
Age 24 years,
Resident of House No. 1819 AF,
Sector 7-C,
Chandigarh – 160019. ... Applicant

(By Advocate : Sh. Rishav Sharma for Sh. D. R. Sharma)

Versus

1. Union of India
Through the Secretary,
Ministry of Health and Family Welfare,
New Delhi – 110 001.
2. All India Institute of Medical Sciences,
Ansari Nagar,
New Delhi.
Through its Director – 110 029.
3. Naib Tehsildar,
Distt. Hamirpur,
H.P. – 176001. ... Respondents

(By Advocate : Sh. Ashish Rai and Shri V. S. R. Krishna)



O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

Learned counsel for the applicant submits that his client got the relief after the OA was filed.

2. In that view of the matter, the OA is dismissed as withdrawn.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

Rachna/mbt/ankit/